

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.72834-983/F.1(3)/Gaz/2022 Dated 19.09.2022, the following committee is hereby reconstituted, with immediate effect :-

Name of the Committee	Name of Judicial Officer	Designation
Committee regarding Security, vehicles parking and traffic issues in & around THC Complex	Sh. Vishal Singh Addl. District Judge (West)	Chairperson
	Sh. Dharmender Rana Special Judge (NDPS) (Central)	Member
	Administrative Civil Judge (Central)	Member
	Administrative Civil Judge (West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

*GIRISH KATHPALIA*  
16.11.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)  
Delhi

No. 2015 / 86498 - 507 /F.1(3)/Gaz/2022

Dated 17 NOV 2022

**Sub:- Committee regarding Security, vehicles parking and traffic issues in & around THC Complex.**

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal Judge, Family Courts, Dwarka, New Delhi.
3. The Principal District & Sessions Judge (West) Tis Hazari Courts, Delhi.
4. Sh. Praveen Singh, Addl. District Judge (Central) Tis Hazari Courts, Delhi.
5. The Officers concerned.
6. The AO(J)/Branch In-charge, General Branch, Security Cell, Care Taking Branch (Central) Tis Hazari Courts, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)  
Delhi

